

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 18/AM11
HELD ON 04.08.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 18/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 04.08.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 17/AM11.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

1	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:25.08.2010
	Decision: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 15.03.2010. In response to D/L, the firm vide letter dated 28.07.2010 has requested to grant time for submission of information by 20.08.2010. The Committee considered the request of the firm and granted time upto 20.08.2010 for submission of information. However, the Committee observed that in the event of non-submission of requisite information by 20.08.2010, the Committee would			

be constrained to reject the case and the firm would be required to pay the Customs duty and applicable interest for regularization of the licence.

2	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:01.09.2010
	Decision: The firm was asked to furnish information vide letter dated 31.03.2010 (as per D/L issued by DIPP on 10.03.2010) followed by reminder from DGFT on 08.07.2010 for submission of information within 21 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time for submission of information from the receipt of the letter. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

3	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:25.08.2010
	Decision: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 15.03.2010. In response to D/L, the firm vide letter dated 28.07.2010 has requested to grant time for submission of information by 20.08.2010. The Committee considered the request of the firm and granted time upto 20.08.2010 for submission of information. However, the Committee observed that in the event of non-submission of requisite information by 20.08.2010, the Committee would be constrained to reject the case and the firm would be required to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT	Meet No/Date:18/87-ALC1/2010	Status:
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	LTD.	04.08.2010	Approved
HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40090000	62/0- EPDM BASE EXTRUDED RUBBER PROFILE / EPDM BASE RUBBER HOSE BRAIDED OR UNBRAIDED (CONTAINING MIN. 52% EPDM)	200.000	M.T	18642000.00	390000.00 US\$
				Total	18,642,000.00	390,000.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40027000	EPDM RUBBER	105.000	M.T	13295100.00	273000.00 US\$	
2	28030000	CARBON BLACK	42.000	M.T	2045400.00	42000.00 US\$	
3	38121000	RUBBER CHEMICALS, ANTIOXIDANTS, ACCELRATORS, RETARDERS, PEPTISERS	3.200	M.T	779200.00	16000.00 US\$	
				Total	16,119,700.00	331,000.00	

Decision: With DIPP letter dated 04.08.2010 the Committee decided to **approve** the case **as applied for** by the firm with the following conditions:

- (i) In the Export Item applicant should account for minimum 20% carbon black; and
- (ii) There should be a value cap on Rubber Chemical upto the 4% of FOB Value.

5	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:01.09.2010
	Decision: D/L No. 46011/22/2006-PC.II dated 15.03.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 26.04.2010 for submission of information within 30 days. In response to D/L, the firm vide letter dated 27.05.2010 requested to grant 30 days time for submission of information. A reminder was again issued to firm on 16.07.2010 (after the expiry of time requested by the firm) for submission of information within 21 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

6	Case No.:21/6/87-ALC1/2010	Party Name:K.K. NAG LTD.,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
	HQ File :01/87/050/00038/AM11/	RLA File :25/21/040/00025/AM10/	Lic.No/Date:2510002634 09.11.2009	Defer Date:
	Decision: With oral comments of representative of D/o C&PC, the Committee decided to approve the case as per SION H-525 .			

7	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:01.09.2010
	Decision: D/L No. 46011/84/2009-PC.II dated 16.02.2010 issued by D/o C&PC, followed by reminder from DGFT on 25.05.2010 and 09.07.2010 for submission of information within 15 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time for submission of information. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the			

Case No.:15/51/87-ALC1/2009	Party Name:SSF PLASTICS (INDIA) PVT.LTD	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00405/AM10/	RLA File :03/95/040/00737/AM10/	Lic.No/Date:0310559154 09.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239090	63/0- Articles made of Polyethylene Terephthalate Glycol Copolyester (PETG) ; Pears S (shower) Gel Bottle; Avg. Wt. 52 Gms. Tech Spec : Shower Gel Bottle 250 Ml	36400.000	K.G	7056000.00	147000.00 US\$
				Total	7,056,000.00	147,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206290	Polyethylene Terephthalate Glycol Copolyester (PETG) Tech Spec : Granules, Grade Drystar 0603 Co Polyester	38220.000	K.G	4402944.00	91728.00 US\$	Value & Qty
				Total	4,402,944.00	91,728.00	

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 21.07.2010 have informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 44/87/ALC-1/2008 dt. 11.02.2009 (F.No. 01/87/050/00349/AM09). Hence, the case was **withdrawn**.

Case No.: 14/51/87-ALC1/2009	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00404/AM10/	RLA File :03/95/040/00735/AM10/	Lic.No/Date:0310559812 11.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219094	63/0- CAST POLYPROPYLENE- FILM METALISED	100000.000	K.G	11045000.00	235000.00 US\$
				Total	11,045,000.00	235,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULES	111500.000	K.G	7074675.00	150525.00 US\$	
2	39021000	PP BASED ADDITIVES	5000.000	K.G	822500.00	17500.00 US\$	
3	39021000	ALUMINIUM WIRE	1100.000	K.G	180950.00	3850.00 US\$	
4	39021000	INDUCTION / EVEPORATION BOAT	400.000	Number	413600.00	8800.00 US\$	
				Total	8,491,725.00	180,675.00	

Decision: With D/o C&PC OM No. 46011/41/2008-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cast Polypropylene Film Metallized Film	1 kg	1. Polypropylene Granules	1.115 kg
		2. PP Based Additives	0.050 kg
		3. Aluminium Wire	0.011 kg

10	Case No.:15/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00032/AM11/	RLA File :04/24/040/00267/AM10/	Lic.No/Date:0410111777 22.02.2010	Defer Date:01.09.2010
	Decision: The firm was asked to furnish information vide letter dated 26.07.2010 (as per D/L issued by DIPP on 07.07.2010) for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time for submission of information. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

11	Case No.:29/8/87-ALC1/2010	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00084/AM11/	RLA File :30/24/040/00027/AM10/	Lic.No/Date:3010065497 22.02.2010	Defer Date:01.09.2010
	Decision: The firm was asked to furnish information vide letter dated 06.07.2010 (as per D/L issued by DIPP on 09.06.2010) for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time for submission of information. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

12

Case No.:21/8/87-ALC1/2010		Party Name:NILKAMAL LTD		Meet No/Date:18/87-ALC1/2010 04.08.2010		Status: Approved	
HQ File :01/87/050/00076/AM11/		RLA File :03/95/040/00778/AM10/		Lic.No/Date:0310562109 25.02.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39231030	63/0- Plastic Double Wall Insulated Crates (Fish Tubs)/ Ice Boxes with or without Lid. Export Items contents: 1) LLDPE Granules- 62857.320 Kgs. 2) Polyol- 5444.840 Kgs. 3) Isocynate - 4454.840 Kgs Polyurathane content in export product to be 9899.68kgs.	72757.000	K.G	8245250.00	176940.00 US\$	
				Total	8,245,250.00	176,940.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE Granules (1.050 kg. for 1 kg. weight of LLDPE content in exports products)	66000.185	K.G	5610000.00	120390.00 US\$	Qty
2	39095000	Polyol (0.5885 kg. of Polyol content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	5825.982	K.G	844770.00	18130.00 US\$	Qty
3	39095000	Isocynate (0.4815 kg. of Isocynate content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	4766.677	K.G	715000.00	15340.00 US\$	Qty
				Total	7,169,770.00	153,860.00	
Decision: Zonal Jt. DGFT, Mumbai vide letter dated 13.07.2010 have informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 31/87/ALC-1/2009 dt. 28.10.2009 (F.No. 01/87/050/00011/AM10). Hence, the case was withdrawn .							

13	Case No.:3/52/87-ALC1/2009	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00426/AM10/	RLA File :03/95/040/00804/AM10/	Lic.No/Date:0310563865 10.03.2010	Defer Date:18.08.2010
	Decision: Copy of application sent to D/o C&PC on 30.03.2010. Comments awaited.			

14	Case No.:8/6/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00025/AM11/	RLA File :04/24/040/00311/AM10/	Lic.No/Date:0410112310 12.03.2010	Defer Date:18.08.2010
	Decision: Copy of application sent to DIPP on 03.08.2010. Comments awaited.			

15

Case No.:20/8/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved			
HQ File :01/87/050/00075/AM11/	RLA File :03/95/040/00825/AM10/	Lic.No/Date:0310565263 18.03.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES Containing: - 1) 59% NBR 2) 27% PVC Resin and 3) 07% DOP	150.000	M.T	14628000.00	318000.00 US\$

					Total	14,628,000.00	318,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40025900	Acrylonitrile Butadiene Rubber (NBR)	88.500	M.T	9578810.00	208235.00 US\$	Value & Qty
2	39042110	PVC Resin	40.500	M.T	2142450.00	46575.00 US\$	Value & Qty
3	29173920	Diocetyl Phthalate Plasticizer	10.500	M.T	869400.00	18900.00 US\$	Value & Qty
				Total	12,590,660.00	273,710.00	

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 22.07.2010 have informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 46/87/ALC-1/2009 dt. 10.02.2010 (F.No. 01/87/050/00263/AM10). Hence, the case was **withdrawn**.

Case No.: 16/8/87-ALC1/2010	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00071/AM11/	RLA File :03/95/040/00805/AM10/	Lic.No/Date:0310566270 24.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173900	63/0- Articles made of M.D.P.E Such as Pipes size of pipes. 1)180dia 600meters 2) 125dia 1800 meters	12330.000	K.G	1721090.88	36933.28 US\$
				Total	1,721,090.88	36,933.28

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	M.D.P.E Granuels	12946.500	K.G	149600.76	32115.89 US\$	Value & Qty
				Total	149,600.76	32,115.89	

16

Decision: With D/o C&PC OM No. 46011/38/2010-PC.II dated 26.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MDPE Pipes	1 kg	MDPE Granules	1.05 kg

Case No.:15/8/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00070/AM11/	RLA File :03/95/040/00413/AM10/	Lic.No/Date:0310566561 25.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 46+/-1% STABILISED BY EMULSIFIERS (PIDICRYL 2002/PIDICRYL P76)	294000.000	K.G	11429760.00	238120.00 US\$
				Total	11,429,760.00	238,120.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161210	BUTYL ACRYLATE	65385.600	K.G	5190309.00	105924.67 US\$	
2	29025000	STYRENE	62710.200	K.G	3994640.00	81523.26 US\$	
3	29241900	ACRYLAMIDE	2734.200	K.G	262593.00	5359.03 US\$	
		Total			9,447,542.00	192,806.96	

17

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 04.08.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Styrene Monomer Copolymer Emulsion having Solids 46+/-1% stabilized by emulsifiers (Pidicryl 2002/Pidicryl P76)	1 kg	1. Butyl Acrylate	0.2224 kg
		2. Styrene	0.2133 kg
		3. Acrylamide	0.0093 kg

18	Case No.:20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:01.09.2010
	Decision: D.O. letter sent to CLA, New Delhi for sending application copy expeditiously. The Committee discussed the case and noted that the subject advance licence was issued to firm on 30.03.2010 but even after the lapse of more than 4 months the application has not been received from CLA, New Delhi. Hence, the Committee decided to issue another D.O. letter from DDG(IS) to CLA, New Delhi for sending application expeditiously.			

19	Case No.:16/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00033/AM11/	RLA File :04/24/040/00323/AM10/	Lic.No/Date:0410112812 01.04.2010	Defer Date:01.09.2010
	Decision: The firm was asked to furnish information vide letter dated 26.07.2010 (as per D/L issued by DIPP on 07.07.2010) for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another			

reminder to firm giving 21 days time for submission of information. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Case No.: 11/8/87-ALC1/2010	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00066/AM11/	RLA File :02/24/040/00252/AM10/	Lic.No/Date:0210140556 05.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39100090	62/0- Wacker Belsil UL 309 Packed in Schutz ECO Bulk MX 1000 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	1500.000	M.T	142851370.00	3062194.42 US\$
2	39100090	62/0- Wacker Belsil UL 309 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	2000.000	M.T	190468493.00	4082925.89 US\$
3	39100090	62/0- Wacker Belsil HL 999 Packed in Schutz ECO Bulk MX 1000 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	400.000	M.T	53687483.00	1150857.07 US\$
4	39100090	62/0- Wacker Belsil HL 999 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	200.000	M.T	26843741.00	575428.54 US\$
5	39100090	62/0- Wacker Antifoam Emulsion SE 47 M/ / Wacker SD 97 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	150.000	M.T	12773942.00	273825.11 US\$
6	38091091	62/0- Wacker Finish CT 93 E/ Wacker Finish CT 93M/ Finish J 52/ Finish J52 M/ Wacker Finish 190M (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	150.000	M.T	15862036.00	340022.22 US\$
				Total	442,487,065.00	9,485,253.25

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
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As applied for by the firm.

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 15.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Wacker UL 309	1 kg	As approved by Norms Committee	
2. Wacker Belsil HL 999	1 kg	As approved by Norms Committee	
3. Wacker Antifoam Emulsion SE 47M / Wacker SD 97	1 kg	As approved by Norms Committee	
4. Wacker Finish CT 93 E/Wacker Finish CT 93M/Finish J52/Finish J52M/Wacker Finish 190M	1 kg	As approved by Norms Committee	

Case No.:11/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00028/AM11/	RLA File :03/94/040/00026/AM11/	Lic.No/Date:0310570896 22.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	1811830800.00	38549600.00 US\$
				Total	1,811,830,800.00	38,549,600.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	2500000.000	K.G	434750000.00	9250000.00 US\$	Value & Qty
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	42300000.00	900000.00 US\$	Value & Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	65800000.00	1400000.00 US\$	Value & Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1778	2000000.000	K.G	263200000.00	5600000.00 US\$	Value & Qty
5	28030002	CARBON BLACK	2900000.000	K.G	170375000.00	3625000.00 US\$	Value & Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	129720000.00	2760000.00 US\$	Value & Qty
7	59202100	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	129720000.00	2760000.00 US\$	Value & Qty
8	72179000	BEAD WIRE	210000.000	K.G	10857000.00	231000.00 US\$	Value & Qty
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	115000.000	K.G	20268800.00	431251.06 US\$	Value & Qty
10	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	8577500.00	182500.00 US\$	Value & Qty
11	28420029	RUBBER CHEMICAL : RETARDERS	150000.000	K.G	29610000.00	630000.00 US\$	Value & Qty

12	28170001	ZINC OXIDE	100000.000	K.G	9870000.00	210000.00 US\$	Value & Qty
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4465000.00	95000.00 US\$	Value & Qty
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	50000.000	K.G	4700000.00	100000.00 US\$	Value & Qty
15	38061001	MISCELLANEOUS CHEMICALS : TACKIFIERS	5000.000	K.G	2820000.00	60000.00 US\$	Value & Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	220000.000	K.G	19232400.00	409200.00 US\$	Value & Qty
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5170000.00	110000.00 US\$	Value & Qty
18	38249025	PRECIPITATED SILICA	16000.000	K.G	676800.00	14400.00 US\$	Value & Qty
				Total	1,352,112,500.00	28,768,351.06	

Decision: With DIPP letter dated 14.07.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber	
		(a) PBR	3.00 kg
		(b) SBR-1502	5.00 kg
		(c) SBR-1712/1723/1778/1783	20.00 kg
		3. Carbon Black	29.00 kg
		4. Nylon Tyre Cord fabric (dipped)	6.90 kg
		5. Polyester Tyre cord fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.50 kg
		(c) Retarder	1.50 kg

8. Zinc Oxide	1.00 kg
9. Misc. Chemicals	
(a) Stearic Acid	1.00 kg
(b) Microcrystalline Wax	0.50 kg
(c) Tackifiers	0.05 kg
(d) Plasticisers	2.20 kg
10. Precipitated Silica	0.16 kg
11. Insoluble sulphur	0.50 kg

Note: However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9:

Case No.:12/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00029/AM11/	RLA File :03/94/040/00025/AM11/	Lic.No/Date:0310570899 22.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
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1	40119900	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET.	10000000.000	K.G	1641226500.00	34919700.00 US\$
				Total	1,641,226,500.00	34,919,700.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	4400000.000	K.G	765160000.00	16280000.00 US\$	Value & Qty
2	40027001	SYNTHETIC RUBBER : PBR	250000.000	K.G	35250000.00	750000.00 US\$	Value & Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	120000.000	K.G	15792000.00	336000.00 US\$	Value & Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1778	490000.000	K.G	64484000.00	1372000.00 US\$	Value & Qty
5	28030002	CARBON BLACK	2300000.000	K.G	135125000.00	2875000.00 US\$	Value & Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	1361000.000	K.G	255868000.00	5444000.00 US\$	Value & Qty
7	72179000	BEAD WIRE	400000.000	K.G	20680000.00	440000.00 US\$	Value & Qty
8	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	100000.000	K.G	17625000.00	375000.00 US\$	Value & Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	8577500.00	182500.00 US\$	Value & Qty
10	28420029	RUBBER CHEMICAL : RETARDERS	50000.000	K.G	9870000.00	210000.00 US\$	Value & Qty
11	28170001	ZINC OXIDE	200000.000	K.G	19740000.00	420000.00 US\$	Value & Qty
12	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4465000.00	95000.00 US\$	Value & Qty
13	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	9400000.00	200000.00 US\$	Value & Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	25000.000	K.G	3525000.00	75000.00 US\$	Value & Qty
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	20000.000	K.G	846000.00	18000.00 US\$	Value & Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	43272900.00	920700.00 US\$	Value & Qty
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5170000.00	110000.00 US\$	Value & Qty
				Total	1,414,850,400.00	30,103,200.00	

Decision: With DIPP letter dated 04.08.2010 following adhoc norms are **approved as per Public Notice No. 74/2009-2014 dated 08.06.2010:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres reinforced with Nylon tyre-cord Warp-sheet or rayon tyre cord warp-sheet	100 kg	1 (a) Natural Rubber	44.00 kg
		1 (b) Synthetic Rubber (PBR/SBR - 1502/1712/1723/1783)	8.6 kg
		1 (c) V.P.Latices	0.4 kg
		2. Carbon Black	23.00 kg
		3. Nylon/ Tyre Yarn/ Cord/ Warp Sheet/Fabric(both dipped and undipped)	13.00 kg
		4. Bead wire	4.00 kg
		5. Pigments/ chemicals the following :-	
		(a) Rubber chemicals (Antioxidants, Acelerator, Antiozonant, Retarders and Peptizers). (Import of antioxidants however, shall not exceed 1 kg for each 2 kgs of Rubber chemicals allowed)	2.00 kg
		(b) Zinc oxide	2.00 kg
		(c) All other Miscellaneous materials/ chemicals viz., microcrystalline wax, paraffin wax, pigments and softeners, stearic acid solvents, plasticisers synthetic resins, bonding/ coupling agents, activatorsand fillers Dip Chemicals (excluding resorcinol) mould release agents, tackifiers and catalysts and syloff	7.40 kg

		(d) Resorcinol	0.10 kg
		(e) Insoluble Sulphur	0.50 kg
		6. Furnace Oil/ L.S.H.S.	23.8 Litres
Note: 1. In case of Bus/Truck Tyres, out of the total quantity 8.6 kgs. the quantity of SBR allowed is up to 3 kgs (maximum) and the quantity of PBR allowed is 5.6 kgs. 2. The above norm is also applicable for Tubeless Tyres with Natural Rubber Inner Liner. 3. If the firm import Dipped fabric, items allowed for dipping i.e. Resorcinol and V.P. Latex shall not be allowed but a weight of 0.61 kg may be added.			

23	Case No.:10/6/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00027/AM11/	RLA File :31/24/040/00003/AM11/	Lic.No/Date:3110042995 23.04.2010	Defer Date:25.08.2010
	Decision: The firm was asked to furnish information vide letter dated 06.07.2010 (as per D/L issued by DIPP on 09.06.2010) for submission of information within 30 days In response to D/L, the firm vide letter dated 03.08.2010 requested to grant 15 days time for submission of information. The Committee considered the request of the firm and granted 15 days time to firm for submission of information. However, the Committee observed that in the event of non-submission of requisite information by 18.08.2010, the Committee would be constrained to reject the case and the firm would be required to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:31/6/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:18/87-ALC1/2010	Status:
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		04.08.2010	Approved
HQ File :01/87/050/00048/AM11/	RLA File :03/95/040/00391/AM10/	Lic.No/Date:0310571926 29.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39094030	62/0- PTBP/MPCRESOL-FORMALDEHYDE GRADE FB-190/SFC093 PHENOLIC RESINS	300.000	M.T	60228000.00	1260000.00 US\$
				Total	60,228,000.00	1,260,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29071940	PARA TERTIARY BUTYL PHENOL	63.900	M.T	16015482.00	328860.00 US\$	
2	29071290	META PARA CRESOL	194.400	M.T	18684729.00	383670.00 US\$	
				Total	34,700,211.00	712,530.00	

Decision: With D/o C&PC OM No. 46011/99/2008-PC.II dated 20.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Tertiary Butyl Phenol / Meta Para Cresol- Formaldehyde Resin (Grade FB-190/SFC 093 Phenolic Resins	1 kg	1. Para Tertiary Butyl Phenol	0.213 kg
		2. Meta Para Cresol	0.645 kg

25		PVT. LTD.	04.08.2010	Deferred
	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date:01.09.2010
Decision: D/L No. 46011/34/2010-PC.II dated 24.06.2010 issued by D/o C&PC to firm for want of information. Reminder with a copy of D/L may be issued to firm giving 21 days time for submission of information.				

26

Case No.:36/6/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00053/AM11/	RLA File :04/24/040/00022/AM11/	Lic.No/Date:0410113520 03.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231090	63/0- CLAMSHELL - BUFFALO POS.	29100.000	K.G	6808294.40	151295.43 US\$
2	39231090	63/0- BLISTER - INSERT BUFFALO POS.	9700.000	K.G	2333936.61	51865.26 US\$
				Total	9,142,231.01	203,160.69

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39230000	PET G CLEAR PLASTIC SHEET	30000.000	K.G	3580200.00	78000.00 US\$	Value & Qty
2	39230000	PET SILVER PLASTIC SHEET	10000.000	K.G	1331100.00	29000.00 US\$	Value & Qty
				Total	4,911,300.00	107,000.00	

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 22.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Clamshall Buffalo POS	1 kg	PET G Clear Plastic Sheet	1.03 kg

2. Blister Insert Buffalo POS	1 kg	PET Silver Plastic Sheet	1.03 kg
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Case No.:38/6/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00055/AM11/	RLA File :05/24/040/00037/AM11/	Lic.No/Date:0510263550 03.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39181010	63/0- Vinyl (PVC) Floor Covering with Non Woven Backing	600000.000	K.G	62910000.00	1398000.00 US\$
				Total	62,910,000.00	1,398,000.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Suspension Grade	375912.000	K.G	10120950.00	394707.60 US\$	Value & Qty
2	39013000	PVC Paste Grade	24090.000	K.G	1437450.30	31317.00 US\$	Value & Qty
3	29173920	Plasticizer DOP	200000.000	K.G	15606000.00	340000.00 US\$	Value & Qty
4	38122090	Plasticizer DOA	20000.000	K.G	2065500.00	45000.00 US\$	Value & Qty
5	29173920	PVC Stabilizer including UV Stabilizer	11820.000	K.G	3526497.00	76830.00 US\$	Value & Qty
6	39019090	Processing Aid Modifier	8184.000	K.G	488100.60	10634.00 US\$	Value & Qty
7	28230009	Pigments	11820.000	K.G	1220710.50	26595.00 US\$	Value & Qty

8	29142200	Solvent Cyclo-Hexanone	9090.000	K.G	500677.20	10908.00 US\$	Value & Qty
9	13010000	PU Adhesive (a) PU Resin	912.000	K.G	125582.40	2736.00 US\$	Value & Qty
10	32110000	(b) DMF	2730.000	K.G	250614.00	5460.00 US\$	Value & Qty
11	39181010	Non Woven Backing Wt. 210gm per Sq Mtr	630000.000	Sq. meter	10120950.00	220500.00 US\$	Value & Qty
				Total	45,463,032.00	1,164,687.60	

Decision: With D/o C&PC OM No. 46011/122/2005-PC.II, dated 04.08.2010, the Committee decided to **approve** adhoc norms allowing import of raw-materials on pro-rata basis as per **SION H-339** for the weight of Vinyl (PVC) Floor Covering contained in the export product i.e. Vinyl (PVC Floor Covering with Jute Backing/Non-Woven Backing). The relevant non-woven fabric may be allowed as 1.05 Sq. Meter / Sq. Meter content in the export product.

Case No.:8/8/87-ALC1/2010	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00063/AM11/	RLA File :03/94/040/00174/AM11/	Lic.No/Date:0310574339 14.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- NittoPhase (Nittomar) Solid Support UnyLinker 200 loading	30.000	K.G	14805000.00	315000.00 US\$
				Total	14,805,000.00	315,000.00

28

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39029000	Nittophase, Nitto Brand Polystyrene Powder	29.700	K.G	9771300.00	207900.00 US\$	Value & Qty

				Total	9,771,300.00	207,900.00	
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Decision: With D/o C&PC O.M No. 46011/48/2008-PC.II dated 19.07.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nitto Phase (Nittomar Solid Support Unylinker 200 Loading)	1 kg	Nittophase, Nitto Brand Polystyrene Powder	0.9 kg

29	Case No.:3/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00090/AM11/	RLA File :35/24/040/00041/AM10/	Lic.No/Date:3510030284 21.05.2010	Defer Date:18.08.2010
	Decision: Application sent to D/o C&PC on 02.07.2010. Comments awaited.			

30	Case No.:4/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00091/AM11/	RLA File :35/24/040/00053/AM09/	Lic.No/Date:3510030310 24.05.2010	Defer Date:18.08.2010
	Decision: Application sent to D/o C&PC on 02.07.2010. Comments awaited.			

	Case No.:1/11/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (PACKED IN 800 HM HDPE DRUMS) (MODIFIED)	192000.000	K.G	8275968.00	184320.00 US\$
				Total	8,275,968.00	184,320.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	93043.200	K.G	3759875.71	83738.88 US\$	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	9552.000	K.G	1200877.44	26745.60 US\$	Value & Qty
3	39123919	HYDROXYETHYL CELLULOSE	1286.400	K.G	303236.64	6753.60 US\$	Value & Qty
4	29242190	ACRYLAMIDE	535.680	K.G	67946.99	1513.30 US\$	Value & Qty
5	34021300	SURFACTANTS	4095.360	K.G	367763.32	8190.72 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	1344.000	K.G	98966.78	2204.16 US\$	Value & Qty
7	29171400	MALEIC ANHYDRIDE	864.000	K.G	60518.01	1347.84 US\$	Value & Qty
8	34021900	FOAMASTER-S	119.040	K.G	17370.91	386.88 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7375.870	K.G	450400.24	10031.19 US\$	Value & Qty
				Total	6,326,956.04	140,912.17	

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl	1 kg	1. Vinyl Acetate Monomer	0.4846 kg

Acrylate Copolymer Emulsion Solid Content 58% +/- 1%	2. 2 Ethyl Hexyl Acrylate	0.0497 kg
	3. Hydroxy Ethyl Cellulose	0.0067 kg
	4. Acrylamide	0.0028 kg
	5. Surfactants	0.0213 kg
	6. Normal Butanol	0.0070 kg
	7. Maleic Anhydride	0.0045 kg
	8. Foamaster-S	0.0006 kg

Case No.:2/11/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00089/AM11/	RLA File :03/95/040/00094/AM11/	Lic.No/Date:0310575907 25.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209111	63/0- BOPPE SELF ADHESIVE TAPES / JUMBO ROLLS (NET WEIGHT OF BOPP IN THE EXPORT PRODUCT IS NOT LESS THAN 54%)	500000.000	Number	64436175.00	1431915.00 US\$
				Total	64,436,175.00	1,431,915.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39202020	BOPP FILM	297000.000	K.G	24057000.00	534600.00 US\$	Qty
2	29161210	BUTYL ACRYLATE	245300.000	K.G	29803950.00	662310.00 US\$	Qty

3	29161310	METACRYLIC ACID	125000.000	K.G	1687500.00	37500.00 US\$	Qty
				Total	55,548,450.00	1,234,410.00	

Decision: With D/o C&PC OM No. 46011/19/2010-PC.II dated 20.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Self Adhesive Tapes / Jumbo Rolls (New weight of BOPP in the export product is not less than 54%)	1 kg	1. BOPP Film	0.5940 kg
		2. Ethyl Acrylate	0.4906 kg
		3. Methacrylic Acid	0.0250 kg

Case No.:5/11/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00092/AM11/	RLA File :07/24/040/00043/AM11/	Lic.No/Date:0710071809 26.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND GRADE FC 09 LF	3000.000	K.G	243804.00	5541.00 US\$
2	39042210	63/0- PVC COMPOUND GRADE TPR LF BK	15000.000	K.G	1318020.00	29955.00 US\$

				Total	1,561,824.00	35,496.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042190	PVC RESIN	8042.000	K.G	343047.00	7640.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	3505.000	K.G	25183.00	560.00 US\$	Qty
3	29173920	DOP DI 2ETHYLHEXYL PTHALATE	4098.000	K.G	348315.00	7757.50 US\$	Qty
4	39083090	CA ZN PVC STABILIZER	643.000	K.G	115552.00	2573.00 US\$	Qty
5	29173990	TOTM TRI OCTYL TRI MELLITATE	474.000	K.G	54460.00	1213.00 US\$	Qty
6	40025900	CHEMIGUM P 83	1524.000	K.G	355885.00	7926.00 US\$	Qty
				Total	1,242,442.00	27,669.50	

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM				QTY	IMPORT ITEM		QTY
1.	PVC	Compound	Grade	1 kg	1. PVC Resin		0.5637 kg
					2. DOP Plasticizer		0.1800 kg
					3. Calcium Carbonate		0.0676 kg
					4. Ca-ZN Stabilizer		0.0450 kg
					5. TOTM Plasticizer		0.1578 kg
2.	PVC	Compound	Grade	1 kg	1. PVC Resin		0.4244 kg
					2. DOP Plasticizer		0.2377 kg
					3. Calcium Carbonate		0.2207 kg
					4. Ca-ZN Stabilizer		0.0339 kg
					5. TOTM Plasticizer		0.1018 kg

Case No.:6/11/87-ALC1/2010	Party Name:HLL LIFECARE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00093/AM11/	RLA File :53/24/040/00002/AM11/	Lic.No/Date:5310010501 26.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40141010	63/0- BUS VENTRICULAR CATHETER,DISTAL CATHETER LOW,MEDIUM AND HIGH SILICON TUBING	3000.000	Number	1683187.51	35250.00 US\$
				Total	1,683,187.51	35,250.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	SILICON TUBING RADIOPAQUE. MEDICAL GRADE.	5600.000	Foot	211246.00	4424.00 US\$	Value & Qty
2	39269099	RESERVOIR BODY SILICON MATERIAL	1650.000	Number	300968.25	6303.00 US\$	Value & Qty
3	39269099	RESERVOIR BACKING SILICON MATERIAL	1700.000	Number	334106.75	6997.00 US\$	Value & Qty
				Total	846,321.00	17,724.00	

Decision: With D/o C&PC OM No. 46011/47/2010-PC.II dated 16.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bus Ventricular Catheter, Distal Catheter Low	1 No.	1. Relevant Silicone Tubing	Net + 10% wastage
		2. Relevant Reservoir Body	Net + 10% wastage

Medium & High	3. Relevant Reservoir Backing	Net + 10% wastage
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35	Case No.:7/11/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00094/AM11/	RLA File :07/24/040/00045/AM11/	Lic.No/Date:0710071829 28.05.2010	Defer Date:01.09.2010
	Decision: D/L No. 46011/45/2010-PC.II dated 09.07.2010 issued by D/o C&PC to firm for want of information. Reminder with a copy of D/L may be issued to firm giving 21 days time for submission of information.			

Case No.:8/11/87-ALC1/2010	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved																												
HQ File :01/87/050/00095/AM11/	RLA File :03/95/040/00078/AM11/	Lic.No/Date:0310576558 31.05.2010	Defer Date:																												
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39119090</td><td>63/0- POLYETHER ETHER KETONE</td><td>100000.000</td><td>K.G</td><td>274200000.00</td><td>6000000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>274,200,000.00</td><td>6,000,000.00</td></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td>Limiting Factor</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39119090	63/0- POLYETHER ETHER KETONE	100000.000	K.G	274200000.00	6000000.00 US\$					Total	274,200,000.00	6,000,000.00							Limiting Factor
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	39119090	63/0- POLYETHER ETHER KETONE	100000.000	K.G	274200000.00	6000000.00 US\$																									
				Total	274,200,000.00	6,000,000.00																									
						Limiting Factor																									

36

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Value & Qty (Value/Qty/Value & Qty)
1	29142900	4-4 DIFLUOROBENZOPHENONE	80000.000	K.G	87702000.00	1880000.00 US\$	Value & Qty
2	29072200	HYDROQUINONE	40000.000	K.G	12129000.00	260000.00 US\$	Value & Qty
3	28362000	SODIUM CARBONATE	41600.000	K.G	861900.00	18475.88 US\$	Value & Qty
4	28364000	POTASSIUM CARBONATE	300.000	K.G	28500.00	610.93 US\$	Value & Qty
5	29309070	DIPHENYL SULFONE	25000.000	K.G	10496250.00	225000.00 US\$	Value & Qty
6	28273990	LITHIUM CHLORIDE	2200.000	K.G	2833050.00	60729.90 US\$	Value & Qty
				Total	114,050,700.00	2,444,816.71	

Decision: With D/o C&PC OM No. 46011/13/2007-PC.II dated 20.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Ether Ketone	1 kg	1. 4-4 Dichlorobenzophenone	0.800 kg
		2. Hydroquinone	0.400 kg
		3. Sodium Carbonate	0.416 kg
		4. Potassium Carbonate	0.003 kg
		5. Diphenyl Sulfone	0.250 kg
		6. Lithium Chloride	0.020 kg

37

Case No.:9/11/87-ALC1/2010	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 18/87-ALC1/2010 04.08.2010	Status: Deferred
HQ File :01/87/050/00096/AM11/	RLA File :07/24/040/00052/AM11/	Lic.No/Date:0710071907 31.05.2010	Defer Date:25.08.2010

Decision: Application sent to D/o C&PC on 15.06.2010. Comments awaited.

Case No.: 10/11/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00097/AM11/	RLA File :08/24/040/00044/AM11/	Lic.No/Date:0810089333 01.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39073010	62/0- SOLID EPOXY RESIN	300000.000	K.G	40140600.00	894000.00 US\$
				Total	40,140,600.00	894,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39073010	BASIC LIQUID RESIN (EPIKOTE 828/DER 331/YD 128/RAZEEN LR 1150/EPIRAN 6)	238200.000	K.G	26417095.00	588354.00 US\$	Value & Qty
2	29072300	BISPHENOL-A Condn.: -This licence issued under para 4.7 of H.B. being fixation of Norms by ALC., New Delhi.	76200.000	K.G	5439994.00	121158.00 US\$	Value & Qty
				Total	31,857,089.00	709,512.00	

Decision: With D/o C&PC OM No. 46011/72/2006-PC.II dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Epoxy Resin	1 kg	1. Basic Liquid Resin (Epikote 828/ DER 331/YD 128/Razeen LR 1150)	0.794 kg
		2. Bisphenol-A	0.254 kg

39	Case No.:14/11/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Deferred
	HQ File :01/87/050/00101/AM11/	RLA File :03/95/040/00176/AM11/	Lic.No/Date:0310576903 02.06.2010	Defer Date:18.08.2010
	Decision: Application sent to D/o C&PC on 15.06.2010. Comments awaited.			

40

Case No.:15/11/87-ALC1/2010		Party Name:SI GROUP INDIA LIMITED		Meet No/Date:18/87-ALC1/2010 04.08.2010		Status: Approved	
HQ File :01/87/050/00102/AM11/		RLA File :03/95/040/00163/AM11/		Lic.No/Date:0310577103 03.06.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094030	62/0- PARA OCTYL PHENOL FORMALDEHYDE RESINS SP 1068 PHENOLIC RESINS		200.000	M.T	19448000.00	442000.00 US\$
					Total	19,448,000.00	442,000.00
Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29071190	PHENOL	89.600	M.T	6436864.00	143360.00 US\$	Value & Qty
2	27101990	DI-ISOBUTYLENE BENEZENE (DIB)	117.800	M.T	10710671.00	238545.00 US\$	Value & Qty

				Total	17,147,535.00	381,905.00	
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Decision: With D/o C&PC OM No. 46011/99/2008-PC.II dated 20.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Octyl Phenol Formaldehyde Resins SP 1068 Phenolic Resins	1 kg	1. Phenol	0.432 kg
		2. Di-isobutylene Benzene (DIB)	0.577 kg

Case No.:16/11/87-ALC1/2010

Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,

Meet No/Date:18/87-ALC1/2010
04.08.2010

Status:
Approved

HQ File :01/87/050/00103/AM11/

RLA File :07/24/040/00044/AM11/

Lic.No/Date:0710071990
03.06.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND GRADE FC 518 BN	5000.000	K.G	244640.00	5560.00 US\$
2	39042210	63/0- PVC COMPOUND GRADE FC 6 GY	10000.000	K.G	489280.00	11120.00 US\$
				Total	733,920.00	16,680.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC RESIN	7004.000	K.G	296563.00	6605.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	2318.000	K.G	101657.00	2264.20 US\$	Qty
3	29173920	DOP DI OCTYL PHTHALATE	1681.000	K.G	142887.00	3182.50 US\$	Qty
4	28351090	TBLS TRIBASIC LEAD SULPHATE	365.000	K.G	40884.00	910.60 US\$	Qty
				Total	581,991.00	12,962.30	

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 19.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound Grade FC 518 BN	1 kg	1. PVC Resin	0.4906 kg
		2. Calcium Carbonate	0.2952 kg
		3. Dioctyl Phthalate	0.1178 kg
		4. Tribasic Lead Sulphate	0.0256 kg
2. PVC Compound Grade FC 6 GY	1 kg	1. PVC Resin	0.4551 kg
		2. Calcium Carbonate	0.3126 kg
		3. Dioctyl Phthalate	0.1092 kg
		4. Tribasic Lead Sulphate	0.0237 kg

Case No.:12/11/87-ALC1/2010

Party Name:HALDIA PETROCHEMICALS LTD.

Meet No/Date:18/87-ALC1/2010
04.08.2010

Status:
Approved

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE (High Density Polyethylene) granules / LLDPE (Linear Low Desity Polyethylene) granules	675.000	M.T	39399750.00	877500.00 US\$
				Total	39,399,750.00	877,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	1531.000	M.T	30493383.00	679139.92 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	10125.000	K.G	170480.00	3796.88 US\$	Qty
3	38151900	Catalyst:PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/Z 212 AVANT/ Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid.	311.000	K.G	2788290.00	62100.00 US\$	Qty
4	28112200	Additives:Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/ Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/ Optibloc 10/Cithrol GMS 0400/Atmer 129 V/Calcium Stearate WLC Grade/ Lotrene/etc	4236.000	K.G	492059.10	10959.00 US\$	Qty
5	38123090	Anti-oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/ Evernox 10/Irgafos 168/Everfos 168/Richfos 168/Songnox 1680/ Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc	1620.000	K.G	316410.00	7047.00 US\$	Qty
				Total	34,260,622.10	763,042.80	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

Case No.: 13/11/87-ALC1/2010	Party Name:LEXTER EXIM	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00100/AM11/	RLA File :03/95/040/00149/AM11/	Lic.No/Date:0310577416 04.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39202090	62/0- P.P.SHEETS 180 MICTONS IN VARIOUS SIZES + / - 10%	71.500	M.T	7078500.00	157300.00 US\$
				Total	7,078,500.00	157,300.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39202090	P.P.FILMS IN JUMBO ROLLS 180 MICRONS + / - 10%	75.075	M.T	6081075.00	135135.00 US\$	Value & Qty
				Total	6,081,075.00	135,135.00	

Decision: With D/o C&PC OM No. 46011/46/2010-PC.II dated 27.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Sheets in various sizes (Thickness 180 micron + / - 10%)	1 kg	Relevant PP Sheet in Jumbo Rolls (Thickness 180 micron +/-10%)	1.05 kg

Case No.:17/11/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00104/AM11/	RLA File :11/24/040/00010/AM11/	Lic.No/Date:1110022540 04.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl. No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232990	63/0- REVERSE PRINTED BOPP WOVEN BAGS WITH ZIPPER NET CONTENTS: 1. PP GRANULES - 130.350 M.T. 2. UV STABILIZER - 2.650 M.T. 3. PP GRANULES LAMI.- 30.000 M.T. 4. PP YARN (PP M.F. YARN) - 10.000 M.T. 5. ZIPPER - 27.000 M.T. 6. PACKING MATERIALS - PP - 2.000 M.T. 7. TOLUENE - 40000 LTR.	200.000	M.T	29188500.00	610000.00 US\$
				Total	29,188,500.00	610,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	PP GRANULES GRADE-RAFFIA	143.385	M.T	10291458.00	215078.00 US\$	Value & Qty
2	38123090	UV STABILIZER	2.756	M.T	989060.00	20670.00 US\$	Value & Qty
3	39021000	PP GRANULES LAMINATION	31.500	M.T	2260913.00	47250.00 US\$	Value & Qty
4	54026930	PP YARN (PP M.F. YARN)	10.500	M.T	1230941.00	25725.00 US\$	Value & Qty
5	39232100	ZIPPER	29.700	M.T	7816298.00	163350.00 US\$	Value & Qty
		PACKING MATERIAL - PP					

6	39021000	GRANULES	2.100	M.T	150728.00	3150.00 US\$	Value & Qty
7	29023000	TOLUENE	40000.000	Litre	2488200.00	52000.00 US\$	Value & Qty
				Total	25,227,598.00	527,223.00	

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 02.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags with Zipper	1 kg	1. PP Granules	0.7169 kg
		2. UV Stabilizer Master Batch	0.0138 kg
		3. PP Granules (For lamination)	0.1575 kg
		4. PP Yarn	0.0525 kg
		5. Zipper	0.1485 kg
		6. Toluene	0.2000 litre
		7. PP Granules (Packing Material)	As per packing policy

Case No.: 21/11/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00108/AM11/	RLA File :31/24/040/00024/AM11/	Lic.No/Date:3110043499 08.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

ITCHS	EXPORT ITEM	Qty	UOM	FOB/FOR	FOB (in Currency of
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Sl.No.	Code	IMPORT ITEM	Qty	UOM	(Rs.)	Currency of realisation)
1	39081010	63/0- AKULON K 222 KG V4 BLACK NYLON 6, 20% MOULDING POWDER/ GRANULES GLASS FILLED FLAME RETARDANT GRADE K 222 KG V4 COLOUR BLACK	16060.000	K.G	2601849.60	59132.95 US\$
				Total	2,601,849.60	59,132.95

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	10758.790	K.G	1280134.24	28510.78 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	3308.360	K.G	166370.81	3705.36 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	165.420	K.G	25995.44	578.96 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	1985.020	K.G	142603.55	3176.03 US\$	Value & Qty
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	324.220	K.G	21108.30	470.12 US\$	Value & Qty
				Total	1,636,212.34	36,441.25	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2009 dated 17.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

Case No.: 22/11/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00109/AM11/	RLA File :05/24/040/00026/AM11/	Lic.No/Date:0510265711 08.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206290	63/0- Siliconised Polyester Release Liner" (Thickness 23 micron/30 micron/36micron/50 micron)	4500000.000	Sq. meter	24300000.00	540000.00 US\$
				Total	24,300,000.00	540,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206210	Relevant Polyester Film	4860000.000	Sq. meter	15238433.00	331992.00 US\$	Value & Qty
2	39100090	Silicone Resin in Solvent	8100.000	K.G	2022538.00	44064.00 US\$	Value & Qty
3	39100000	Relevant Cross Linker	112.500	K.G	101984.00	2221.88 US\$	Value & Qty
4	38159090	Relevant Catalysts OL/C05	45.000	K.G	1136025.00	24750.00 US\$	Value & Qty
5	29023000	Tolune	30600.000	K.G	2303446.00	50184.00 US\$	Value & Qty
				Total	20,802,426.00	453,211.88	

Decision: With D/o C&PC OM No. 46011/91/2007-PC.II dated 03.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Siliconised Polyester Release Linker (Thickness 23 micron/30 micron/36 micron/50 micron)	1 Sq. Mtr.	1. Relevant Polyester Film	1.08 Sq. Mtr.
		2. Silicone Resin in Solvent	1.800 gm
		3. Relevant Cross Linker	0.025 gm
		4. Relevant Catalysts OL/C05	0.010 gm
		5. Toluene	0.0068 kg

Case No.:1/14/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:18/87-ALC1/2010 04.08.2010	Status: Approved
HQ File :01/87/050/00122/AM11/	RLA File :31/24/040/00247/AM10/	Lic.No/Date:3110043737 25.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K 222 KG V4 BLACK NYLON 6, 20% MOULDING POWDER/GRANULES GLASS FILLED FLAME RETARDANT GRADE K 222 KG V4 COLOUR BLACK	16060.000	K.G	2601720.00	55355.74 US\$
				Total	2,601,720.00	55,355.74

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	10758.790	K.G	1294895.29	27757.67 US\$	Value & Qty

2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	3308.360	K.G	166681.79	3573.03 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	165.420	K.G	22069.90	473.10 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE FLAME RETARDANT	1985.020	K.G	148161.59	3176.03 US\$	Value & Qty
5	29159090	CALCIUM STEARATE MOULD RELEASEING AGENT	324.220	K.G	21477.26	460.39 US\$	Value & Qty
				Total	1,653,285.83	35,440.22	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2009 dated 17.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

Case No.:2/14/87-ALC1/2010

Party Name:KWALITY POLYMERS PVT LTD

Meet No/Date:18/87-ALC1/2010
04.08.2010

Status:
Deferred

48	HQ File :01/87/050/00123/AM11/	RLA File :03/94/040/00188/AM11/	Lic.No/Date:0310580978 28.06.2010	Defer Date:18.08.2010
Decision: Application sent to D/o C&PC on 02.08.2010. Comments awaited.				

49

Case No.:1/18/87-ALC1/2010		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:18/87-ALC1/2010 04.08.2010		Status: Approved		
HQ File :01/87/050/00149/AM11/		RLA File :07/24/040/00089/AM11/		Lic.No/Date:0710073085 20.07.2010		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 45.82 MT.			48.580	M.T	5147942.25	107585.00 US\$
						Total	5,147,942.25	107,585.00
Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39041090	PVC RESIN	45.820	M.T	2192487.00	45820.00 US\$	Value & Qty	
				Total	2,192,487.00	45,820.00		
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved :								
EXPORT ITEM				QTY	IMPORT ITEM			QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)				1 kg	PVC Resin			0.943 kg

Case No.:2/18/87-ALC1/2010Party Name:KALPENA INDUSTRIES
LIMITED,Meet No/Date:18/87-ALC1/2010
04.08.2010**Status:**
Approved

HQ File :01/87/050/00150/AM11/

RLA File :03/94/040/00050/AM11/

Lic.No/Date:0310584500
21.07.2010

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	38812500.00	862500.00 US\$
				Total	38,812,500.00	862,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	494.200	M.T	29262076.00	637518.00 US\$	Value & Qty
2	29310000	TRI - METHOXY VINYL SILANE (VTMOS) ADDITIVES	12.500	M.T	2524500.00	55000.00 US\$	Value & Qty
3	39123000	DI - CUMYLPEROXIDE (DCP) ADDITIVES	0.400	M.T	49572.00	1080.00 US\$	Value & Qty
4	38123090	ANTIOXIDANT STABILIZER	0.400	M.T	66096.00	1440.00 US\$	Value & Qty
				Total	31,902,244.00	695,038.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 28/87-ALC1/2009 dated 07.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

Meeting ended with thanks to Chair and all participants.
